

**Delhi Special Police Establishment (Amendment) Act, 2006**

**20 of 2006**

**[06 April 2006]**

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**Delhi Special Police Establishment (Amendment) Act, 2006**

**20 of 2006**

**[06 April 2006]**

An Act further to amend the Delhi Special Police Establishment Act, 1946. BE it enacted by Parliament in the Fifty-seventh Year of the Republic of India as follows:--

**1. Short Title :-**

This Act may be called the Delhi Special Police Establishment (Amendment) Act, 2006.

**2. Amendment Of Section 4A :-**

In section 4A of the Delhi Special Police Establishment Act, 1946(25 of 1946), in sub-section (1), for clause (d), the following clause shall be substituted, namely:--

"(d) the Secretary to the Government of India in charge of the Ministry or Department of the Central Government having administrative control of the Delhi Special Police Establishment -- Member."